



**Food Safety and Standards
Authority of India**



User Reference Manual

Of

Food Import Clearance System(FICS)

For

Custom House Agent (CHA)

And Importers

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Introduction

- ◆ Under this system, an importer and CHA, has to take NOC i.e. No Objection Certificate from FSSAI to import any food items in India.
- ◆ NOC is the document issued by FSSAI to the importer/CHA which allows import of food items in India.
- ◆ FSSAI provides an opportunity to CHA and importer to apply for online application for clearance of consignments.

How to access the system?

- ◆ The system can be accessed by using the link <http://ics.fssai.gov.in> using any standard web browser like IE, Firefox and Google Chrome etc.
- ◆ It is a web enabled system hence, can be accessed 24*7 by all the users.

Sign Up Page:

An importer or CHA has to sign up for creating Id and password by clicking on sign up as importer or as CHA as shown in the below fig:-

Food Import Clearance System v.1.1

HOME LOGIN GRIEVANCE FAQ CONTACT

Dormant application Pending For more than 3 months will be removed from FICS.
Contact your AD if you wish to retain a Dormant application.

SIGN IN

Login

Please enter your username and password.

Account Information

Username

Password

[Forgot Password?](#)

New User ?
[Sign UP \(Custom House Agent\)](#)
[Sign UP \(Importer\)](#)

1800-112-100

Registration page of CHA

- ◆ The screen below shows the CHA sign-up form for CHA. On this page, fill Authorized Person's Details and click 'Add' and then fill Account Recovery Details and click on 'Submit'.



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Custom House Agent Registration Page

Customs Registration Detail(s)

Custom House Agent License No *	<input type="text" value="for example: ABCDE2345FGH001"/>	Date Of Issue *	<input type="text" value="for example: dd/MM/YYYY"/>
Valid Upto *	<input type="text" value="for example: dd/MM/YYYY"/>	Issued Location *	<input type="text" value="for example: Delhi"/>
Scanned Copy of CHA License *	<input type="button" value="Choose File"/> <input type="text" value="No file chosen"/>	<input type="button" value="Attach"/>	
Scanned Copy of Photo ID Proof *	<input type="button" value="Choose File"/> <input type="text" value="No file chosen"/>	<input type="button" value="Attach"/>	

Business Detail(s)

Custom House Agent (CHA)/Company Name *	<input type="text" value="for example: ABC Shipping"/>		
Registered Address *	<input type="text" value="Registered address which you provided in the license"/>	City *	<input type="text" value="for example: Delhi"/>
State *	<input type="text" value="-Select-"/>	Pin *	<input type="text" value="for example: 123456"/>
E Mail *	<input type="text" value="for example: abc@xyz.com"/>	Mobile No *	<input type="text" value="for example: 9999999999"/>
Phone with STD Code *	<input type="text" value="e.g: 011"/> - <input type="text" value="for example: 99999999"/>	Fax with STD Code	<input type="text" value="e.g: 011"/> - <input type="text" value="for example: 99999999"/>
VAT No	<input type="text" value="for example: 12345678900"/>	CST No	<input type="text" value="CST number"/>
PAN No *	<input type="text" value="for example: ABCDE1234F"/>	Primary Port Location *	<input type="text" value="-Select-"/>
	<input type="text" value="Chennai"/> <input type="text" value="Cochin Sea & Air Port"/>		

- ◆ By filling the above page, CHA has to register himself under FICS. After registering a CHA gets hisld and Password within 24 hours by the Authorized Officer.

Registration page of Importer:

- ◆ The screen below shows the sign-up form for Importer. On this page, an Importer has to enter the IECODE and first 3 characters of Importers name and then, click on 'Proceed with DGFT Authentication'.



IMPORTER VALIDATION - DGFT Authentication

Enter IECODE *	<i>for example: 0123456789</i>	First 3 characters of Importer's Name *	
<input type="button" value="Proceed with DGFT Authentication"/>		<input type="button" value="Cancel"/>	

- ◆ On this page, fill Authorized Person's Details and click 'Add' and then fill Account Recovery Details and click on 'Submit'.
- ◆ By filling the above page, Importer has to register himself under FICS. After registering as an importer, he gets his Id and Password immediately on his registered e-mail id.

CHA's/Importer's Home Page:

- The Home page for the logged in CHA/Importer will be displayed as shown in the figure given below:-



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Logged In As : ANAX AIR SERVICES PVT LTD [CHA]

[HelpDesk \(0\)](#) [Logout](#)

[Home](#) [New NOC Application](#) [Appointment\(s\) & Payment\(s\)](#) [Discrepancies & Clarification\(s\)](#) [Profile](#) [NOCs](#) [Re-Test](#) [History](#)

Custom House Agent's Home Page

CURRENT STATISTICS

Total No. of New NOC Application(s) :	06	Total No. of Appointment Change Request(s) Sent :	00
Total No. of Application(s) Waiting for Payment :	127	Total No. of Application(s) With Rectifiable Discrepancies	00
Total No. of Application(s) Waiting for Clarification :	05	Total No. of Application(s) - For Payment (Re-Test Cases) :	00
Total No. of Appointment(s) to be Acknowledged:	01	Total No. of Inactive Application(s) :	00
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	00	Total No. Appointment(s) For BoE Clarification (PADS) :	00
Total No. of Application(s) For BoE Update (PADS) :	05		

[Scheme of Pre-Arrival Document Scrutiny \(PADS\) **NEW!**](#)

[Download User Manual for Pre-Arrival Document Scrutiny \(PADS\) **NEW!**](#)

ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action

Note:- The status of the FICS applications can be found on the Home page.

Steps to generate NOC i.e. No Objection Certificate:

- Click on New NOC Application.
- System Redirects to the next page Selected Import type is Regular or Containerized (FCL) Import.



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HelpDesk (0) Logout

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History
Import Type : <input checked="" type="radio"/> Regular or Containerized (FCL) Import <input type="radio"/> Bulk Import <input type="radio"/> Partial or LCL Import <input type="radio"/> Re-Import							
Kacha BOE : NO							
Selected Import Type is Regular or Containerized (FCL) Import							

Consignment Basic Details

Gateway IGM Number *	<input type="text" value="for example: 9999999"/>	Port of Entry *	Chennai
Consignment Description	<input type="text" value="Enter Product Type for example: Fruits (in case of Apples)"/>	Mode of Entry *	-Select-
Exporting Country *	-Select-	Transit Country	ANGUILLA ARUBA AFGHANISTAN ANGOLA
Import Purpose and Use *	-Select-	CFS Location *	-Select-
IE Code *	<input type="text" value="for example : 01234567"/>	Importer Name	
Bill of Entry No. *	<input type="text" value="for example : 1234567"/>	Bill of Entry Date *	<input type="text" value="dd/MM/yyyy"/>
Attach Bill of Entry *	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Attach"/>	
Attach Examination Order *	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Attach"/>	
IGM/Arrival Date	<input type="text" value="dd/MM/yyyy"/>		

Product Details

RITC/HS Code *	<input type="text" value="for example : 01234567"/>	Product description as per Bill of Entry *	<input type="text" value="for example : Apples"/>
Storage Conditions *	-Select-	Country of Origin/Processing/Manufacturing *	-Select-
Number of Packages *	<input type="text" value="Enter Number of Packages"/>	Type of Packages *	<input type="text" value="for example : Bottles"/>
Exporter/Shipper *	<input type="text" value="Enter Exporter Name"/>	Manufacturer/Supplier/Producer *	<input type="text" value="Enter Manufacturer Name"/>
Quantity *	<input type="text" value="for example : 9999"/>	Unit *	-Select-
Flight No./Container ID *	<input type="text"/>	CFS Location *	-Select-
Invoice Value (In INR) *	<input type="text" value="for example : 999999"/>	Manufacturing Date	<input type="checkbox"/> In Month And Year <input type="checkbox"/> Not Available <input type="text" value="dd/MM/yyyy"/>
Best Before Date	<input type="checkbox"/> In Month And Year <input type="checkbox"/> Not Available <input type="text" value="dd/MM/yyyy"/>	Propreitary Food	NO
Specimen Copy of Label *	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Attach"/>	
Ingredient details *	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Attach"/>	
End Usage Declaration *	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Attach"/>	
<input type="button" value="Add Product"/>			

CHA's Representative for Sampling

Name	Designation	Address	Mobile No.	Photo ID Proof	Action
<input type="text" value="Name of CHA representative *"/>	<input type="text" value="Designation *"/>	<input type="text" value="Address *"/>	<input type="text" value="9999999999 *"/>	<input type="button" value="Choose File"/> No file chosen *	<input type="button" value="Add"/>

Preferred Date & Time for Sampling

Preferred Date of Sampling *	<input type="text" value="dd/MM/yyyy"/>	Preferred Time of Sampling *	-Select-
-------------------------------------	---	-------------------------------------	----------

1. Select Import Type:-
 - Regular or Containerised (FCL) Import
 - Bulk Import
 - Partial or LCL Import
 - Re-Import
2. Kacha BOE – Consignments with Kacha Bill of Entry can file the application can file the application without IGM. IGM should be updated later.

Note: - The fields marked in red are mandatory.

- ❖ The documents which are mandatory to be attached are:
 - a. Bill of Entry
 - b. Examination Order
 - c. Specimen Copy of Level
 - d. Ingredient details
 - e. End Usage Declaration
- ❖ Here, you have to fill your IE code and the system will show your name automatically. In case, your name is not shown by the system you can add it manually.
- ❖ After filling product details, click on 'Add Product'.
- ❖ After filling up CHA's Representative for Sampling, click on 'Add'.
- ❖ Then, fill up preferred date and time for Sampling and click on 'Next' to proceed.

Temporary Product Approval:

- ❖ If HS code of your product is not available in the Database, then you have to take a 'Temporary Product approval' by filling the following form: -

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Home New NOC Application Appointment(s) & Payment(s) Discrepancies & Clarification(s) Profile NOCs Re-Test History

Application for PADS

Import Type: Regular or Containerized (FCL) Import Bulk Import Partial or LCL Import Re-Import

Kacha BOE: NO

Note

1. It is hereby clarified that H.S.Code is only a code given for identification of the product/chemical and it is not necessary that it is approved product/chemical as per FSS Act 2006.
2. Please see the relevant provisions of FSS Act for confirming if product is already approved or is a new product. In case it is a new product it will require product approval sanction under FSS Regulations.
3. A separate application for new product approval **must** be duly submitted to the Director (PA) FSSAI, New Delhi.

To facilitate a temporary approval of the product (Terms & Conditions Apply), Do you wish to proceed ?

Consignment Basic Details

Part of Entry *

Consignment Description

Exporting Country *

Import Purpose and Use *

IE Code *

Expected Date of Arrival - 23/03/2016

Product Details

RITC/HS Code *	00000000	Product description as per Bill of Entry *	gfhgf
Storage Conditions *	Controlled Temperature at (-18°C) ▼	Country of Origin/Processing/Manufacturing *	ARGENTINA ▼

- ❖ Click on 'Yes' and then 'proceed'.

- ❖ After filling up below application form, click on 'Submit' and go back to the New NOC Application to fill this product's details and then click on the add button to add the details. Click next after filling whole form.



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HSCODE Temporary Approval

Please Provide the following details of your product and proof that your product is currently being imported for past five years or is currently being manufactured in India with a valid license .

List out the reasons why should your product be approved by FSSAI: *			
HS Code (If applicable or closest category) :	<input type="text" value="00000000"/>	Product Description : *	<input type="text" value="gfhgf"/>
Your Name : *	<input type="text"/>	Your E-Mail ID : *	<input type="text"/>
Your Mobile No : *	<input type="text"/>	Your TelePhone No : *	<input type="text"/>
Please attach all supporting documents, Your request will be considered ONLY if you provide supporting documents.			
License (In case of Domestic Product) :	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
Proof of Import for 5 Years (In case of imports):	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
Other documents establishing product availability in Indian market :	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
Any Other Supporting Document regarding safety of food product :	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
Any Other Supporting Document :	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
* Maximum File upload size is 3 MB			
		<input type="button" value="Submit"/>	<input type="button" value="Cancel"/>

- ❖ Attach mandatory documents mentioned below:-
 - FSSAI License/Import License (DGFT)
 - Country of Origin
- ❖ Then, click on 'Submit application' given in the last.



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Documents	View	Attachment(s)
Mandatory Document(s)		
Import License (DGFT) (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
OR (Either DGFT License OR FSSAI License/Acknowledgement Receipt)		
FSSAI License (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Country Of Origin Certificate (N) *	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Mandatory Document(s) As Applicable		
Certificate Of Analysis From Country Of Origin (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Narcotics certificate (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Stuffing list – in the case of multiple food items packed in a single container (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Radio Activity Report (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
High Sea Sales Agreement (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Phyto Sanitary Certificate From Exporting Country (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Any Other Supporting Document (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Transit countries list if Food Articles have been transhipped (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Product Approval (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Livestock import permit (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Ministry of Agriculture Permit (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Ministry of Animal Husbandry Permit (C) Select Document from Briefcase	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Invoice/Proforma Invoice* (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Packing List* (N)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Self Declaration Document(s) As Applicable		
Affidavit for issue of provisional NOC for imported food consignment with less than 07 days shelf life as per the guidelines issued by FSSAI No. 1/2008/Import Safety/FSSAI-Vol.II dated 12.10.2011 (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Affidavit for issue of provisional NOC for frozen & chilled imported food consignment as per the guidelines issued by FSSAI No. 1/2008/Import Safety/FSSAI-Vol.II dated 12.10.2011 (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment meant for Display Purpose in Trade Fair/Exhibition (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment meant for Personal Use (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment containing bulk packages but not having representative samples (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment containing bulk packages and having representative samples (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment meant for Research & Development purposes (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment meant 100% Export and Re-export (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking from importers imported food consignment meant Sports Events (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking for imported food consignment meant for accelerated clearance by Accredited importer (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>
Undertaking for imported food consignment meant for accelerated clearance by importer (N) (click here to download format)	Document Not Uploaded	<input type="button" value="Choose file"/> No file chosen <input type="button" value="Attach"/>

** (C) denotes common document, (N) denotes normal consignment specific document.

Note:-Importer/CHA can check his application status on Home page.

- ❖ After this application, you have to check application status on Home page for further processing.
- ❖ If your application is accepted by Authorized Officer, then you have to click on 3rd tab 'Appointments and Payments' and then click on its 1st link i.e. 'Application for Payment'.



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Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	
		Application(s) for Payment	Custom House Agent's Home Page					
CURRENT STATISTICS								
Total No. of New NOC Application(s)	Acknowledge Appointment(s)	06	Total No. of Appointment Change Request(s) Sent :					00
Total No. of Application(s) Waiting for Appointment	Acknowledge Appointments for samples Rejected by TO/Lab	127	Total No. of Application(s) With Rectifiable Discrepancies					00
Total No. of Application(s) Waiting for Appointment	Acknowledged Appointment(s)	05	Total No. of Application(s) - For Payment (Re-Test Cases) :					00
Total No. of Appointment(s) to be Acknowledged	Appointment Request(s)	01	Total No. of Inactive Application(s) :					00
Total No. of Re-Appointment(s) to be Rejected in Visual Inspection:	List Of Kacha BOE Application(s)	00	Total No. Appointment(s) For BoE Clarification (PADS) :					00
Total No. of Application(s) For BoE Update (PADS) :	List of Without BOE Application(s)	05						
	Update BoE(FIPS)							

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details							Action	
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission		BoE Scrutiny Status (PADS)
1	ICA20160600014343 <small>[Jun 30, 2016]</small>		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-N/A-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action

- ❖ Below page will appear, on this page click on 'Pay'.



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List of Application(s) - For Payment

Sr No	Consignment ID	Product Details								Total Amount(INR)	Action
		PRODUCT	HSCODE	Normal Sample	Radiation Sample	Normal Cost (INR)	Radiation Cost (INR)	Total Cost (INR)	Service Tax		
1	ICA20160300000245 [Mar 07, 2016]	[01059400] Fowls of the species Gallus domestic (Fowls of the species Gallus domestic)	01059400	0	0	0.00	0.00	0	0.00	0.00	Enter BoE Pay
2	ICA20160300000240 [Mar 05, 2016]	[02023000] Bovine cuts boneless, frozen (rtr)	02023000	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
3	ICA20160200000223 [Feb 24, 2016]	[07134000] Lentils, dried, shelled, whether or not skinned/split (dal fry gamma garam)	07134000	1	0	3420.00	0.00	3420	420.00	3420.00	Deposited
4	ICA20160200000221 [Feb 24, 2016]	[21032000] Tomato ketchup & other tomato sauces (Tomato ketchup & other tomato sauces)	21032000	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
5	ICA20160200000218 [Feb 24, 2016]	[07139010] Tur dried (Tur dried)	07139010	1	0	3420.00	0.00	3420	420.00	3420.00	Pay

Clicking on Pay following screen will appear .

	PRODUCT	HSCODE	Normal Sample	Radiation Sample	Normal Cost (INR)	Radiation Cost (INR)	Total Cost (INR)	Service Tax	
10245	[01059400] Fowls of the species Gallus domestic (Fowls of the species Gallus domestic)					0.00	0	0.00	0.00
10240	[02023000] Bovine cuts bone frozen (rtr)					0.00	3420	420.00	3420.00
10223	[07134000] Lentils, dried, shelled, whether or not skinned/split (dal fry garam garam)	07134000	1	0	3420.00	0.00	3420	420.00	3420.00
10221									

Select Payment Mode

[Pay Online](#)
[Pay Via Demand Draft](#)

[Close](#)

- ❖ On checking Pay Online below screen will appear
- ❖ On further clicking on “Pay Via BOB Payment Gateway” Button it will redirect the CHA/Importer to the Citrus checkout as below.



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[Re-Test](#)
[History](#)

Pay Via Bank Of Baroda Gateway (Credit Card/Debit Card/Net Banking)

Billing Information

Application ID	ICA20160300000240
Lab Analysis Charges (including applicable service tax)	Rs. 3420
Pay	Cancel

Note - Do not make multiple payments in case of payment receipt is not generated in the first attempt. In case amount has been debited from your account and receipt is not generated, kindly send a mail on fics@fssai.gov.in and wait for 24 hours before attempting for another payment.

 [Pay with your Citrus Account](#)

 Citrus Checkout

OR

Guest Checkout

* Name

* Email

* Address

* Mobile

Credit Card Debit Card Net Banking

Card Type:

Card Number:

Name on Card:

Expiry:

CVV:

- ❖ After Submitting Payment Details CHA / Importer will see the Payment Receipt for which they have done payment. They can print Payment Receipt.



Food Safety and Standards Authority of India
Ministry of Health & Family Welfare

Food Import Clearance System v3.0



Payment Receipt

Payment Receipt			
Application ID	ICA20131000034812	Date of Payment	Apr 23, 2014
Total Sample	1	Total Amount(Rs.)	3371
Transaction No.	25420925932758	Payment Made By	KALIDAS NARSINH & CO.
B/E No.	3650742	B/E Date	Oct 26, 2013
Importer Name	MAYUR GLOBAL IMPEX		
Amount Rs. 3371 against application no ICA20131000034812 as analysis fee for the analysis of 1 Samples on the date Apr 23, 2014			

[Print Receipt](#)
[Return Home](#)

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Best viewed with IE 8 or above
with 1024x768 (or higher) resolution

Powered by : Logicsoft, New Delhi

Payment Receipts:

- ❖ You can see other Application's 'Payment Receipts' for which you have done payment before by clicking on the 2nd link of 'Appointments and Payments' i.e. 'Payment Receipts'.



सत्यमेव जयते

Food Safety and Standards Authority of India

Ministry of Health & Family Welfare

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Logged In As : payal custom house agent [CHA]

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	Logout	
		<ul style="list-style-type: none"> Application(s) for Payment Payment Receipt(s) Acknowledge Appointment(s) Acknowledged Appointment(s) Appointment Request(s) 							
List of Paid Application(s)		Click Here For Search Options (Show/Hide)							
Sr No	Consignment ID	Exporting Country	Product Details				Payment Status	Action	
1	ICA20130700010523 [Jul 15, 2013]		IMPORTER HINDUSTAN BUSINESS CORPORATION[0303024551]	BOE 6666666	HSCODE 08051000	PRODUCT [08051000] Oranges, fresh/dried (oranges)	PAID	View Receipt View Application	
2	ICA20130700010521 [Jul 12, 2013]		IMPORTER HINDUSTAN BUSINESS CORPORATION[0303024551]	BOE 6543215	HSCODE 08051000	PRODUCT [08051000] Oranges, fresh/dried (oranges)	PAID	View Receipt View Application	
3	ICA20130700010520 [Jul 11, 2013]		IMPORTER HINDUSTAN BUSINESS CORPORATION[0303024551]	BOE 5555555	HSCODE 08051000	PRODUCT [08051000] Oranges, fresh/dried (oranges)	PAID	View Receipt View Application	

- ❖ Click on "View Receipt" Link to see details about a particular payment made in past.



Payment Receipt

Payment Receipt			
Application ID	ICA20160600014343	Date of Payment	Jun 30, 2016
Total Sample	1	Total Amount(Rs.)	5750.00
Demand Draft No.	345235	Payment Made By	ANAX AIR SERVICES PVT LTD
B/E No.	5546735	B/E Date	Jun 01, 2016
Importer Name	MANDARA ORCHARD FOODS PVT LTD	Service Tax Amount	750.00
Amount Rs. 5750 against application no ICA20160600014343 as analysis fee for the analysis of 1 Samples on the date Jun 30, 2016			
Disclaimer : This payment receipt is valid only after demand draft is received and acknowledged by Authorized Officer FSSAI, New Delhi			

[Print Receipt](#)

Acknowledge Appointments:

- ❖ After doing this, to acknowledge the Appointment, you have to go to the Home page's 3rd tab i.e. 'Appointments and Payments' and click on the 3rd link 'Acknowledge Appointment', following page will be displayed.
- ❖ Click on 'Acknowledge' on the right column of a particular appointment to acknowledge the same.



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



Food Import Clearance System v3.0

Logged In As : ANAX AIR SERVICES PVT LTD [CHA]

[HelpDesk \(0\)](#) [Logout](#)

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History
CURRENT STATISTICS		Custom House Agent's Home Page					
Total No. of New NOC Application(s)	Application(s) for Payment	06	Total No. of Appointment Change Request(s) Sent :	00			
Total No. of Application(s) Waiting for Appointment	Payment Receipt(s)	127	Total No. of Application(s) With Rectifiable Discrepancies	00			
Total No. of Application(s) Waiting for Payment	Acknowledge Appointment(s)	05	Total No. of Application(s) - For Payment (Re-Test Cases) :	00			
Total No. of Appointment(s) to be Acknowledged	Acknowledge Appointments for samples Rejected by TO/Lab	01	Total No. of Inactive Application(s) :	00			
Total No. of Re-Appointment(s) to be Rejected in Visual Inspection:	Acknowledged Appointment(s)	00	Total No. Appointment(s) For BoE Clarification (PADS) :	00			
Total No. of Application(s) For BoE Update (PADS) :	Appointment Request(s)	05					
	List Of Kacha BOE Application(s)	00					
	List of Without BOE Application(s)	00					
	Update BoE(FIPS)	05					

[Scheme of Pre-Arrival Document Scrutiny \(PADS\) **NEW!**](#)
[Download User Manual for Pre-Arrival Document Scrutiny \(PADS\) **NEW!**](#)

ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details							Action	
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission		BoE Scrutiny Status (PADS)
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
			[01051900] Other								

New Appointment Request:

- ❖ By clicking on 'Appointment and Payment', then 'Acknowledge Appointment' and then on 'Request New Appointment', you can apply for new appointment.



Home New NOC Application **Appointment(s) & Payment(s)** Discrepancies & Clarification(s) Profile NOCs Re-Test History

Acknowledge Appointments

- Application(s) for Payment
- Payment Receipt(s)
- Acknowledge Appointment(s)**
- Acknowledge Appointments for samples Rejected by TO/Lab
- Acknowledged Appointment(s)
- Appointment Request(s)
- List Of Kacha BOE Application(s)
- List of Without BOE Application(s)
- Update BoE(FIPS)

Sr No	Consignment ID	Expo Cou	IECODE	CFS Location	Appointment Date	Appointment Time	Action
1	ICA20160500013642		0100000053	ICD-DADRI	May 04, 2016	1:00 AM To 1:00 PM	Acknowledge Request New Appointment View Details

- ❖ Enter your New Appointment Date, Select New appointment time and give reasons for New Appointment Request. Next, click on 'Submit'.


Food Safety and Standards Authority of India
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Food Import Clearance System v3.0



Logged In As : paval custom house agent [CHA]

Request for Appointment for Visual Inspection

Consignment ID	Exporting Country	CFS Location	Importer	Appointment Date	Appointment Time	Appointment Status
ICA20130600010480		CFS-PPG	HINDUSTAN BUSINESS CORPORATION	Jun 15, 2013	13:00:00 TO 16:00:00	PENDING
ICA20130600010480		CFS-PPG	HINDUSTAN BUSINESS CORPORATION	Jun 15, 2013	16:00:00 TO 17:00:00	PENDING

Enter New Appointment Date (DD/MM/YYYY) •

Select New Appointment Time •

Reason(s) for New Appointment Request •

- ❖ You can see you Acknowledged Appointment by clicking on the 4th tab of ‘Appointment and payment’ i.e. ‘acknowledged Appointment’.
- ❖ By clicking on ‘Acknowledged Appointment’ and then on History on the right side, you can see the Acknowledgement History.



Home		New NOC Application		Appointment(s) & Payment(s)		Discrepancies & Clarification(s)		Profile		NOCs		Re-Test		History	
Acknowledged Appointment				<ul style="list-style-type: none"> Application(s) for Payment Payment Receipt(s) Acknowledge Appointment(s) Acknowledge Appointments for samples Rejected by TO/Lab Acknowledged Appointment(s) Appointment Request(s) List Of Kacha BOE Application(s) List of Without BOE Application(s) Update BoE(FIPS) 											
Sr No	Consignment ID	Ex C		Appointment Details			Action								
1	ICA20160600014328			Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	Jun 17, 2016	1:00 AM To 1:00 PM									
2	ICA20160600014327			Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	Jun 15, 2016	1:00 AM To 1:00 PM									
3	ICA20160600014326		CFS-PPG	Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	Jun 14, 2016	7:00 PM To 8:00 PM									
4	ICA20160600014323		CFS Not Required	Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	Jun 15, 2016	1:00 AM To 1:00 PM									
5	ICA20160500013931		ICD-BLD	Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	May 19, 2016	1:00 AM To 1:00 PM									
6	ICA20160500013730		ICD-DADRI	Importer	Appointment Date	Appointment Time	View Appointment History								
				Others (Reserved IE) [0100000053]	May 10, 2016	1:00 AM To 1:00 PM									

❖ By clicking on Appointment requests the below screen would appear:



Food Safety and Standards Authority of India
Ministry of Health & Family Welfare

Food Import Clearance System v3.0

Logged In As : KMK SHIPPING AND CLEARING (P) LTD, [CHA] HelpDesk (

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	Logout
		Application(s) for Payment	Custom House Agent's Home Page					
		Payment Receipt(s)						
		Acknowledge Appointment(s)						
		Acknowledged Appointment(s)						

CURRENT STATISTICS

Total No. of New NOC Application(s) :	01	Total No. of Appointment Change Request(s) Sent :	01
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By clicking on “View History” detailed appointment history can be viewed.

- ❖ By Clicking on “List of Kacha BOE Applications” the Kacha BOE applications details can be viewed.



Food Safety and Standards Authority of India
Ministry of Health & Family Welfare

Food Import Clearance System v3.0

Logged In As : KMK SHIPING SERVICES PVT LTD [CHA] HelpDesk Logout

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History
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List of Paid Application(s)

Click Here For Search Options

Consignment ID	HSCode	J08B1000
IECODE	Bill of Entry	08B1000

Search Show All

Sl No.	Consignment ID	Exp. Cr.	Product Details	Payment Status	Action																
1	JCA20160600014343 (Jun 30, 2016)		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th>IMPORTER</th> <th>ICD</th> <th>HSCODE</th> <th>PRODUCT</th> </tr> <tr> <td>PANDANA OVERSEAS FOODS PVT LTD (3113011247)</td> <td>354273</td> <td>0801000</td> <td>(0801000) Apples, fresh (Any type)</td> </tr> </table>	IMPORTER	ICD	HSCODE	PRODUCT	PANDANA OVERSEAS FOODS PVT LTD (3113011247)	354273	0801000	(0801000) Apples, fresh (Any type)	Payment Not Accepted Yet	View Receipt View Application								
IMPORTER	ICD	HSCODE	PRODUCT																		
PANDANA OVERSEAS FOODS PVT LTD (3113011247)	354273	0801000	(0801000) Apples, fresh (Any type)																		
2	JCA20160600014328 (Jun 15, 2016)		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th>IMPORTER</th> <th>ICD</th> <th>HSCODE</th> <th>PRODUCT</th> </tr> <tr> <td>Others (Reserved 2E) (0100000053)</td> <td>709777</td> <td>0201000</td> <td>(0201000) Basmati catts basmati, frozen (dried)</td> </tr> </table>	IMPORTER	ICD	HSCODE	PRODUCT	Others (Reserved 2E) (0100000053)	709777	0201000	(0201000) Basmati catts basmati, frozen (dried)	PAID	View Receipt View Application								
IMPORTER	ICD	HSCODE	PRODUCT																		
Others (Reserved 2E) (0100000053)	709777	0201000	(0201000) Basmati catts basmati, frozen (dried)																		
3	JCA20160600014327 (Jun 13, 2016)		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th>IMPORTER</th> <th>ICD</th> <th>HSCODE</th> <th>PRODUCT</th> </tr> <tr> <td>Others (Reserved 2E) (0100000053)</td> <td>750000</td> <td>0201000</td> <td>(0201000) Basmati catts basmati, frozen (Basmati catts basmati, frozen)</td> </tr> </table>	IMPORTER	ICD	HSCODE	PRODUCT	Others (Reserved 2E) (0100000053)	750000	0201000	(0201000) Basmati catts basmati, frozen (Basmati catts basmati, frozen)	PAID	View Receipt View Application								
IMPORTER	ICD	HSCODE	PRODUCT																		
Others (Reserved 2E) (0100000053)	750000	0201000	(0201000) Basmati catts basmati, frozen (Basmati catts basmati, frozen)																		
4	JCA20160600014326 (Jun 13, 2016)		<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <th>IMPORTER</th> <th>ICD</th> <th>HSCODE</th> <th>PRODUCT</th> </tr> <tr> <td>Others (Reserved 2E) (0100000053)</td> <td>234345</td> <td>0801000</td> <td>(0801000) Grapes, fresh (Fresh Grapes)</td> </tr> <tr> <td>Others (Reserved 2E) (0100000053)</td> <td>234345</td> <td>0801000</td> <td>(0801000) Apples, fresh (Apples)</td> </tr> <tr> <td>Others (Reserved 2E) (0100000053)</td> <td>.....</td> <td>.....</td> <td>(0801000) Raspberries, fresh</td> </tr> </table>	IMPORTER	ICD	HSCODE	PRODUCT	Others (Reserved 2E) (0100000053)	234345	0801000	(0801000) Grapes, fresh (Fresh Grapes)	Others (Reserved 2E) (0100000053)	234345	0801000	(0801000) Apples, fresh (Apples)	Others (Reserved 2E) (0100000053)	(0801000) Raspberries, fresh	PAID	View Receipt View Application
IMPORTER	ICD	HSCODE	PRODUCT																		
Others (Reserved 2E) (0100000053)	234345	0801000	(0801000) Grapes, fresh (Fresh Grapes)																		
Others (Reserved 2E) (0100000053)	234345	0801000	(0801000) Apples, fresh (Apples)																		
Others (Reserved 2E) (0100000053)	(0801000) Raspberries, fresh																		

The list would appear as below:



List of Kacha BOE Application(s)

List of Application(s) - For Kacha BOE

Sr No	Consignment ID	Applied By	Exporting Country	Product Details					Actions
				IMPORTER	BOE	BOE DATE	HS CODE	DESCRIPTION	
1	ICA20140500015661 [May 1 2014 4:50AM]	KMK SHIPPING AND CLEARING (P) LTD.		NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	08045010	[08045010] Guavas fresh/dried (guava)	Process
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	07099990	[07099990] GALANAGAL (FRESH VEGETABLE) (GALANGAL)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	07099990	[07099990] GALANAGAL (FRESH VEGETABLE) (KAFIR LIME LEAF)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	08109090	[08109090] Fresh Fruits others (RAMBUTAN)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	07092000	[07092000] Asparagus, fresh/chilled (ASPARAGUS)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	08109090	[08109090] Fresh Fruits others (DRAGON)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	08071900	[08071900] Melons (excl. watermelons), fresh (WATER MELON)	
				NAMDHARI THAI FRESH [0512071608]	5362191	May 01, 2014	08071900	[08071900] Melons (excl. watermelons), fresh (MUSK MELON)	
2	ICA20140400015482 [Apr 30 2014 11:07AM]	KMK SHIPPING AND CLEARING (P) LTD.		PERISHABLERUSH [0513072187]	5350921	Apr 30, 2014	08109090	[08109090] Fresh Fruits others (RAMBUTAN)	Process
				PERISHABLERUSH [0513072187]	5350921	Apr 30, 2014	08109090	[08109090] Fresh Fruits others (DRAGON)	
				PERISHABLERUSH [0513072187]	5350921	Apr 30, 2014	08045010	[08045010] Guavas fresh/dried (GUAVA)	
				PERISHABLERUSH [0513072187]	5350921	Apr 30, 2014	08045090	[08045090] OTHRS FRESH OR DRIED (MANGOSTEEN)	
3	ICA20140400011709 [Apr 3 2014 9:36PM]	KMK SHIPPING AND CLEARING (P) LTD.		NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	08045010	[08045010] Guavas fresh/dried (GUAVA)	Process
				NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	07092000	[07092000] Asparagus, fresh/chilled (ASPARAGUS)	
				NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	08109090	[08109090] Fresh Fruits others (RAMBUTAN)	
				NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	08109090	[08109090] Fresh Fruits others (DRAGON)	
				NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	08051000	[08051000] Oranges, fresh/dried (MANDARIN)	
				NAMDHARI THAI FRESH [0512071608]	5099567	Apr 03, 2014	08071900	[08071900] Melons (excl. watermelons), fresh (MELON)	

❖ By Clicking on “List of without BOE applications” the page will be displayed as below:



Food Safety and Standards Authority of India
Ministry of Health & Family Welfare

Food Import Clearance System v1.0

fssai

Logged In As: ANAR ADR SERVICES PVT LTD [CHA] HelpDesk [?] Logout

Home New ROC Application Appointment(s) & Payment(s) Discrepancies & Clarification(s) Profile ROCs Re-Test History

List of Application(s) - Without BOE Application(s)

Application(s) for Payment
Payment Receipt(s)
Acknowledge Appointment(s)
Acknowledge Appointments for samples Rejected by TO/Lab
Acknowledged Appointment(s)
Appointment Request(s)
List Of Kacha BOE Application(s)
List of Without BOE Application(s)
Update BOE(FIPS)

List of Application(s) - Without BOE Application(s)			Product Details				Actions	
Sr No	Consignment ID	App	HTS#	BOE	BOE DATE	HS CODE	DESCRIPTION	Actions
1	ICA20160600014322 [Jun 10 2016 11:41AM]	AP SERI	09023000 ORCHARD PVT LTD [11347]	N/A	N/A	09023000	[9023000] Rawine zula berries, frozen [Rawine zula berries, frozen]	Process

WithoutBOE_AppList.aspx

❖ The Applications which were applied without BOE would be listed in this bin as below:



List of Without BOE Application(s)

List of Application(s) - Without BOE

Sr No	Consignment ID	Applied By	Exporting Country	Product Details				Actions	
				IMPORTER	BOE	BOE DATE	HS CODE		DESCRIPTION
1	ICA20160600014322 [Jun 10 2016 11:41AM]	ANAX AIR SERVICES PVT LTD		MANDARA ORCHARD FOODS PVT LTD [1313011347]	N/A	N/A	02023000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Process

Discrepancies and Clarifications:

Scrutiny Clarification:

- ❖ While filling NOC application, if you get any remarks by AO regarding your documents, then, you can check your status of application in 'Scrutiny Clarification'.

Click on the 4th tab 'Discrepancies and Clarifications' and then, on the 1st link, 'Scrutiny Clarifications'.

- ❖ Further click on "Process", then you have to attach the document and give remarks as requested by AO and Submit.



List Of NOC Application(s) Sent For Clarification

List of Application(s) - For Clarification

Sr No	Consignment ID	Exporting Country	AO/TO	Type	Product Details				Action
					IMPORTER	BOE DATE	HSCODE	PRODUCT	
1	ICA20160500014024 [May 13, 2016]		Anil Mehta	PADS	Others (Reserved IE)		01051900	[01051900] Other Live ducks/geese/ guinea fowls, weighing not > 185g (hgjgh)	Process
2	ICA20160500013908 [May 11, 2016]		Anil Mehta	PADS	Others (Reserved IE)		02023000	[02023000] Bovine cuts boneless, frozen (dgf)	Process
				Others (Reserved IE)		02023000	[02023000] Bovine cuts boneless, frozen (jhljkh)		
3	ICA20160500013880 [May 10, 2016]		Anil Mehta	PADS	BRINDCO SALES LTD.		08081000	[08081000] Apples, fresh (Apples, fresh)	Process
4	ICA20160400013619 [Apr 25, 2016]		Anil Mehta	PADS	Others (Reserved IE)		02023000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Process
5	ICA20160400013618 [Apr 25, 2016]		Anil Mehta	NON-PADS	Others (Reserved IE)	6576578 [Apr 27, 2016]	02023000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Process

Rectifiable discrepancies during Visual Inspection:

- ❖ If there is any discrepancy mentioned by AO, in the Remarks, then you can see it by clicking on the 4th tab 'Discrepancies and Clarifications' and after that on the second link 'Rectifiable Discrepancy' and can rectify it.

- ❖ Click on 'Process'.



Logged In As : AMAX AIR SERVICES PVT LTD [CHA]

[HelpDesk](#) (0) [Logout](#)

[Home](#)
[New NOC Application](#)
[Appointment\(s\) & Payment\(s\)](#)
[Discrepancies & Clarification\(s\)](#)
[Profile](#)
[NOCs](#)
[Re-Test](#)
[History](#)

List Of Update Rectifiable Discrepancy Details		List Of NOC Appl		Scrutiny Clarification(s)		Discrepancies Has Been Fixed		
List of Update Rectifiable Discrepancy Details		Rectifiable Discrepancies During Visual Inspection		Rectified Discrepancies		List Of Rejected NOC Application		
List of Without BDE Application(s) Sent For Clarification		Product Details		Discrepancy Reported		Discrepancy Update		
Sr No	Consignment ID	Exporting Country	Importer	Product	Discrepancy Reported	Discrepancy Update	Discrepancy Status	Date Of Rectification
1	ICA20160600014326		Others (Reserved IE)	08061000 F fresh Grapes Balam Goswami	CFS-PPG Veg. Non-Veg Logo	yuyt	RECTIFIED	Jun 20, 2016

Select the Rectifiable Discrepancy Status, Discrepancy Rectified or not Rectified date and give remarks. Next, click on 'Save details'.

Consignment ID	ICA20160400000381 [Apr 04, 2016]	Consignment Description	RETRET
IGM Number	464545	Import Purpose	COMMERCIAL
Importer Name	OTHERS (RESERVED IE)	Importer IE Code	0100000053
Port Of Entry	DELHI	Mode Of Entry	LAND
Bill Of Entry Number	3454545	Bill Of Entry Date	Apr 04, 2016
Exporting Country	ALBANIA	Transit Country	ARUBA
Application Type	General Import	IGM/Arrival Date	

Rectifiable Discrepancy Details

Sr No	Consignment ID	Inspector	CFSLocation	Rectifiable Discrepancy	Reason	Sample Collection Date
1	ICA20160400000381	Balam Goswami	IGI AIRPORT	Name and Address of Importer	jkkk	N/A

Select Rectifiable Discrepancy Status *

Discrepancy Rectified/Not Rectified Date *

Remark *

Rectified Discrepancies:

- ❖ All the discrepancies that are being rectified would be listed as show in the fig. Below:-



Food Import Clearance System v3.0

Logged In As : EVERGREEN EXPO CLEARING & FORWARDING PVT LTD [CHA]

[Home](#) [New NOC Application](#) [Appointment\(s\) & Payment\(s\)](#) [Discrepancies & Clarification\(s\)](#) [Profile](#) [NOCs](#) [Re-Test](#) [History](#) [Logout](#)

List Of NOC Application(s) For Which Discrepancies Has Been Fixed

List of Update Rectifiable Discrepancy Details

Sr No	Consignment ID	Exporting Country	Importer	Inspector	CFS Location	Discrepancy Reported	Discrepancy Update	Discrepancy Status	Date Of Rectification
1	ICA20130600010490		HINDUSTAN BUSINESS	Anurag	ICD-DADRI	Veg, Non-Veg Logo, Name and	sadsad	RECTIFIED	Jun 24, 2013

List of Without BOE Application(s) sent for Clarification :

By Clicking on Discrepancies & Clarification(s) and again click on list of without BOE Application(s) sent for Clarification. The system redirect to the next page where all the Applications are listed.



CURRENT STATISTICS

Total No. of New NOC Application(s) :			
Total No. of Application(s) Waiting for Payment :			
Total No. of Application(s) Waiting for Clarification :			
Total No. of Appointment(s) to be Acknowledged:	01	Appointment Change Request(s) Sent :	00
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	00	Application(s) With Rectifiable Discrepancies	00
Total No. of Application(s) For BoE Update (PADS) :	05	Application(s) - For Payment (Re-Test Cases) :	00
		Total No. of Inactive Application(s) :	00
		Total No. Appointment(s) For BoE Clarification (PADS) :	00

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 (Jun 30, 2016)		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action

Document Briefcase:

- ❖ It is a tool where you collect your documents, which you have to upload during filling up the online application.
- ❖ You can upload your documents on 'Document Briefcase'. First, click on the 5th tab 'Profile' and then on the 1st link 'Document Briefcase', then select any document and Upload file and Save.
- ❖ CHA can select document type and upload it in the Briefcase against Importers.



Logged In As : payal custom house agent [CHA]

Search Document

Enter IECODE

Document Details

Sl.No.	Document Name	Importer	Uploaded On	Action
1	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jul 10 2013 11:13AM	View Document
2	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 11 2013 3:57PM	View Document
3	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 11 2013 2:17PM	View Document
4	FSSAI License	NORTH TUKVAR TEA COMPANY LTD., [0202014100]	Jun 5 2013 2:45PM	View Document
5	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 4 2013 11:44AM	View Document

Upload New

Enter IE Code	<input type="text"/>	Importer Name	<input type="text"/>
Document Valid From	<input type="text"/>	Document Valid Till <small>(This field is not mandatory for the IMPORT LICENSE (DGFT))</small>	<input type="text"/>
Attach Document	<input type="button" value="Choose File"/> No file chosen		

Custom House Agent's Profile:

❖ You can see your details by clicking on the 5th tab 'Profile' and then, on the 2nd link 'Custom House Agent Profile Page'.



Logged In As : payal custom house agent [CHA]

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	Logout
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Custom House Agent(CHA) Details

CHA License No:	AAACE5678KCH008	Date Of Issue:	13
Valid Upto:	Aug 15, 2015	Issued Location:	delhi

Business Details

CHA/Company Name :	payal custom house agent		
Office Address :	12/67 vasundhra	City :	delhi
State :	Delhi	PinCode :	11009
Email :	ambikakapoor_1991@ymail.com	Pan Card No. :	bxdfr8900E
Vat No. :	32452342321	CST No. :	Not Available
Scanned Copy of CHA License :	View CHA License		
Scanned Copy of Photo ID Proof :	View ID Proof		

Details of Authorized Persons

Name	Designation	Email	Mobile	City
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Change Password:

❖ You can change your password by clicking on the 5th tab i.e. 'Profile' and then, on the 3rd link 'Change

Password'. Next, click on 'Update Password'.

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Change Password page

Change Password

Document Briefcase
Custom House Agent's Profile Page
Change Password

Logged In As : naval custom house agent [CHA] Account Type : Custom House Agent's Account

Application Tracker (for importers):

❖ Importer can see his Application status (accessed by his CHA), by clicking on the 5th tab 'Profile' and then

on the 4th tab 'Application Tracker'.

❖ After the sample testing, if the product gets approved by the laboratory, then, the Authorized Officer will issue 'NOC' in one week. You can get your 'NOC' by clicking on the 6th tab i.e. 'NOC's and then on 'List of Issued 'NOC'.



[List of Issued NOC](#)
[List of Issued NCC](#)

List of Application(s) For Which NOC Is Generated

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Details				
1	ICA20160600014326 [Jun 13, 2016]	Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [0100000053]	2343245	[08061000] Grapes, fresh (F resh Grapes)	Balam Goswami	NOC Issued View NOC
2	ICA20160600014323 [Jun 13, 2016]	Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [0100000053]	0000000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
3	ICA20160500013931 [May 12, 2016]	Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [0100000053]	6575675	[01051900] Other Live ducks/geese/ guinea fowls, weighing not >185g (5656)	Balam Goswami	NOC Issued View NOC
4	ICA20160500013730 [May 06, 2016]	Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [0100000053]	4564564	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
		Others (Reserved IE) [0100000053]	5464564	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
		Others (Reserved IE) [0100000053]	6576575	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
5	ICA20160500013726	Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [0100000053]	4353454	[07139010] Tur dried (dfgdfg)	Anil Mehta	NOC Issued View NOC

IssuedNoc.aspx

❖ If your application for NOC is rejected i.e. NCC is issued. To view NCC click on the 6th tab NOCs and then on the second link 'List of issued NCC'.



List of Issued NOC

List of Issued NCC

List of Application(s) For Which NCC Is Generated

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Exporting Country	Product Details					NOC Status
			IMPORTER	BOE	Product	INSPECTION OFFICER	Status	NCC Generated View Application
1	ICA20160500013634 [May 03, 2016]		Others (Reserved IE) [0100000053]	8768678	[07139010] Tur dried (ghj)	Balam Goswami	Noc Rejected	

Retest:

- ❖ Click on the 7th tab Retest, then on the link 'Apply for Re-Test'. Then, click on 'Apply' and then submit.



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Custom House Agent's Home Page

[Apply For Re-Test](#)

[List Of Application\(s\) for Payment](#)

CURRENT STATISTICS

Total No. of New NOC Application(s) :	06	Total No. of Appointment Change Request(s) Sent :	00
Total No. of Application(s) Waiting for Payment :	127	Total No. of Application(s) With Rectifiable Discrepancies	00
Total No. of Application(s) Waiting for Clarification :	05	Total No. of Application(s) - For Payment (Re-Test Cases) :	00
Total No. of Appointment(s) to be Acknowledged:	01	Total No. of Inactive Application(s) :	00
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	00	Total No. Appointment(s) For BoE Clarification (PADS) :	00
Total No. of Application(s) For BoE Update (PADS) :	05		

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action

st of Rej NOC.aspx

❖ Click on the 7th tab Retest, then on the link 'List of application-For payment. Then, click on Process and then submit.



[Apply For Re-Test](#)
[List Of Application\(s\) for Payment](#)

CURRENT STATISTICS

Total No. of New NOC Application(s) :	06	Total No. of Appointment Change Request(s) Sent :	00
Total No. of Application(s) Waiting for Payment :	127	Total No. of Application(s) With Rectifiable Discrepancies :	00
Total No. of Application(s) Waiting for Clarification :	05	Total No. of Application(s) - For Payment (Re-Test Cases) :	00
Total No. of Appointment(s) to be Acknowledged:	01	Total No. of Inactive Application(s) :	00
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	00	Total No. Appointment(s) For BoE Clarification (PADS) :	00
Total No. of Application(s) For BoE Update (PADS) :	05		

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
			[01051900] Other								

st_Retest_Payment.aspx

History:-

Click on the 8th tab History then on the link Application History.



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CURRENT STATISTICS

Total No. of New NOC Application(s) :	<u>06</u>	Total No. of Appointment Change Request(s) Sent :	<u>00</u>
Total No. of Application(s) Waiting for Payment :	<u>127</u>	Total No. of Application(s) With Rectifiable Discrepancies :	<u>00</u>
Total No. of Application(s) Waiting for Clarification :	<u>05</u>	Total No. of Application(s) - For Payment (Re-Test Cases) :	<u>00</u>
Total No. of Appointment(s) to be Acknowledged:	<u>01</u>	Total No. of Inactive Application(s) :	<u>00</u>
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	<u>00</u>	Total No. Appointment(s) For BoE Clarification (PADS) :	<u>00</u>
Total No. of Application(s) For BoE Update (PADS) :	<u>05</u>		

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action			

HAAApplicationHistory.aspx

❖ Click on the 8th tab History then on the link inactive Application(s).



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CURRENT STATISTICS

Total No. of New NOC Application(s) :	06	Total No. of Appointment Change Request(s) Sent :	00
Total No. of Application(s) Waiting for Payment :	127	Total No. of Application(s) With Rectifiable Discrepancies	00
Total No. of Application(s) Waiting for Clarification :	05	Total No. of Application(s) - For Payment (Re-Test Cases) :	00
Total No. of Appointment(s) to be Acknowledged:	01	Total No. of Inactive Application(s) :	00
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	00	Total No. Appointment(s) For BoE Clarification (PADS) :	00
Total No. of Application(s) For BoE Update (PADS) :	05		

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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details								
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action

headApplication.aspx

END